

**THE MINISTER OF EDUCATION (SHRI K.C. PANT):** (a) The Indian Council of Historical Research has been set up mainly to promote the objectives of scientific writing of history, to sponsor historical research programmes and to inculcate an informed appreciation of the country's national and cultural heritage. The Council consists of the following Members :

- An eminent historian nominated by the Government of India as Chairman of the Council ;
- Eighteen historians nominated by the Govt. of India ;
- Representative of the UGC ;
- Director-General of Archaeology ;
- Director, National Archives ;
- Four persons to represent Government, nominated by the Government of India to include one representative each of the Ministry of Education, the Department of Culture and the Ministry of Finance ; and
- Member-Secretary.

(b) and (c). Under its Scheme of Production of Core Books, 59 books in History have been published in various Indian languages viz. Bengali, Hindi, Gujarati, Kannada, Marathi, Malayalam, Tamil and Urdu.

(d) A sum of Rs. 97.88 lakhs was released to the Council for implementation of the Plan Schemes during the Sixth Plan period. A tentative allocation of Rs. 210 lakhs has been suggested for the Seventh Plan.

**Unauthorised alarm chain pulling on trains**

4632. **SHRI SRIBALLAV PANIGRAHI:** Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware that unauthorised alarm chain pulling on

different trains is increasing by becoming a nuisance ;

(b) whether Government are considering to do away with the alarm chain pulling apparatus and introduce any other system instead for stopping the train under emergent and pressing circumstances ; and

(c) if so, the details of such proposed system ?

**THE MINISTER FOR RAILWAYS (SHRI BANSI LAL):** (a) The incidence of alarm chain pulling has steadily come down during the past five years.

(b) No, Sir. However, on certain selected trains where alarm chain pulling is chronic the apparatus is blanked off temporarily except in ladies and postal compartments.

(c) Does not arise.

**Rehabilitation of displaced persons on Railway land**

4633. **SHRI C.P. THAKUR:** Will the Minister of RAILWAYS be pleased to state :

(a) whether due to erosion caused by the river Ganges many inhabitants of Nakta Diara in Bihar left that area and settled on a small piece of land in Patna which is under the custody of North Eastern Railway ;

(b) whether Government of Bihar and the affected persons have been requesting the Ministry of Railways to settle the issue of land with the displaced persons ; and

(c) if so, the reaction of Government thereto ?

**THE MINISTER OF RAILWAYS (SHRI BANSI LAL):** (a) Yes, Sir. It is a fact that due to erosion caused by the river Ganga around 150 persons, originally the inhabitants of Nakta Diara village, shifted to and are squatting on North-Eastern Railway land at Dighaghat near Patna.

(b) No, Sir.

(c) Does not arise.

#### Platforms at Delhi Junction

4634. SHRI SIMON TIGGA : Will the Minister of RAILWAYS be pleased to state :

(a) whether he is aware that a large area is lying vacant on Kashmere Gate side of Delhi Junction where additional platforms can easily be provided ;

(b) what are the reasons that before providing an additional platform at Delhi junction and other alternative arrangements, the platform No. 20 has been closed for passenger traffic where about Rs. 20 lakhs had been spent from Government revenue, resulting in difficulties to passengers and creating congestion ; and

(c) what arrangements were made during 1983 to 1985 (todate) on new platform at Delhi junction to avoid difficulties to passengers and congestion ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) No vacant area is available at Kashmere Gate side of Delhi Junction for accommodating additional platforms.

(b) and (c). In view of representations from the public regarding inconvenience caused to them due to platform No. 20 being far away from the main passenger platform complex, and the growing need for parcel traffic, the platform No. 20 has been put to use as a parcel platform and the passenger trains are being dealt with on other existing platforms without causing inconvenience or congestion to passengers. To meet the needs of passenger traffic some of the existing platforms are proposed to be lengthened gradually, in phases, to enable running of larger trains.

#### Proposal for speedy finalisation of enquiries into train accidents

4635. SHRI BRAJAMOHAN MOHANTY : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are considering any proposal to ensure speedy finalisation of the enquiries into train accidents ; and

(b) if so, the details thereof ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) No, Sir. Existing rules and procedures for finalisation of enquiries are considered adequate.

(b) Does not arise.

#### Additional allocation for Madras Rapid Transit System Project

4636. SHRI P. CHIDAMBARAM : Will the Minister of RAILWAYS be pleased to state :

(a) whether Members of Parliament from Tamil Nadu have recently given a memorandum to the Prime Minister requesting an immediate increase in the allocation for the current year for the Madras Rapid Transit System Project ;

(b) whether the Chief Minister of Tamil Nadu also gave a memorandum to the Prime Minister on 15th July, 1985 containing the same request ; and

(c) if so, the action taken by Government on these memoranda ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) The Ministry of Railways is not aware if any memorandum regarding increase in allocation for the current year for the Madras Rapid Transit System has been handed over to the Prime Minister.

(b) Yes, Sir.

(c) The allocation for Madras Rapid Transit System has already been increased from Rs. 2 crores to Rs. 3.5 crores for the year 1985-86.